

**GOVERNMENT OF RAJASTHAN
DEPARTMENT OF ENVIRONMENT**

F. No 8 (1)/Env/2006/Part II

Dated:27/11/2020

To

Registrar
National Green Tribunal
Delhi

Subject: Regarding Compliance of Hon'ble NGT order in O.A. No. 249/2020 dated 09.11.2020

Sir,

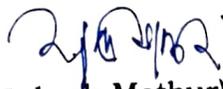
Kindly refer to Hon'ble NGT Order in O.A. No. 249/2020 dated 09.11.2020 vide which directions has been given regarding ban of sale or use of fire crackers. The Action taken by the State Government is as follows:

1. State Government has issued Notification as per the powers conferred on it under the Section 4 of Rajasthan Epidemic Act, 2020 for ban on sale and use of fire crackers (copy enclosed)
2. Additionally, in exercise of the powers conferred by section 11 of Rajasthan Epidemic Act, 2020, State Government has imposed penalties on violation of regulations. (Copy of Notification is enclosed).
3. The report submitted by Rajasthan State Pollution Control Board shows that the Air Quality Report along with other parameters show an improvement in the Air Quality before and after Deewali period (copy enclosed).
4. Home Department has informed that the orders for ban of sale and use of firecrackers have been issue for strict compliance throughout the state (copy enclosed).
5. Environment Department had issued directions to all District Collector for ensuring the compliance of the direction given in the order of Hon'ble NGT date 05.11.2020.
6. Further, an affidavit has been filed by State Government in the Hon'ble NGT order in O.A. No. 249/2020 dated 02.11.2020.

The interim report is being submitted herewith for your information. The status of compliance of the State Government order of ban of sale and use of firecrackers is being collected from District Collectors and would be submitted shortly. This has the approval of the competent authority.

Enclosures: As above

Yours Sincerely


(Rakesh Mathur)
Deputy Director

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 सत्यमेव जयते	राजस्थान राजपत्र विशेषांक	RAJASTHAN GAZETTE Extraordinary
	साधिकार प्रकाशित	<i>Published by Authority</i>
	कार्तिक 12, मंगलवार, शाके 1942-नवम्बर 3, 2020 <i>Kartika 12, Tuesday, Saka 1942-November 3, 2020</i>	

भाग 4 (ग)
उप-खण्ड (II)
राज्य सरकार तथा अन्य राज्य प्राधिकारियों द्वारा जारी किये गये
कानूनी आदेश तथा अधिसूचनाएं।
Home (Gr.V) Department
Notification
Jaipur, November 03, 2020

S.O.402 :-In continuation of this department's notification even number dated 03.05.2020, 12.05.2020, 21.05.2020, 27.07.2020 and 17.10.2020, in exercise of the powers conferred by section 11 of the Rajasthan Epidemic Diseases Act, 2020 (Act No. 21 of 2020), the State Government hereby authorizes all Executive Magistrates, all Police Officers not below the rank of Assistant Sub-Inspector, all officers of Municipal Corporation/ Council/Board not below the rank of Revenue Inspector, all Chief Executive Officers of Zila Parisad and all Block Development Officers, within their respective jurisdiction, to compound the offences committed under section 4 of the said Act, by violating the order or regulation prohibiting the actions specified in column 2 of the schedule given below for the amount specified against each of them in column 3 of the said schedule.

Schedule

S.No.	Offence	Amount in Rupees for which the offence is to be compounded
1	2	3
1.	Any shopkeeper selling any kind of fireworks.	Rs. 10,000/-
2.	Any person found using or allow the firing of any kind of fireworks.	Rs. 2000/-

[No.F. 9(16) Home-5/2020]

By order of the Governor,
Abhay Kumar,
Principal Secretary to the Government.

766
Government Central Press, Jaipur.

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 सत्यमेव जयते	राजस्थान राजपत्र विशेषांक	RAJASTHAN GAZETTE Extraordinary
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भाग 4 (ग)

उप-खण्ड (1)

राज्य सरकार तथा अन्य राज्य-प्राधिकारियों द्वारा जारी किये गये (सामान्य आदेशों, उप-विधियों आदि को सम्मिलित करते हुए) सामान्य कानूनी नियम।

Home (Gr.V) Department
Notification
Jaipur, November 03, 2020

G.S.R.220 :-In exercise of the powers conferred by section 4 of the Rajasthan Epidemic Diseases Act, 2020 (Act No. 21 of 2020), the State Government hereby makes the following amendments in regulations issued by this department's even number notification dated 03.05.2020 and published in Gazette vide GSR 113 dated 03.05.2020, as amended from time to time namely:-

AMENDMENTS

In the said regulations, after the existing regulation 13, the following new regulations 14 and 15 shall be added, namely:-

- "14. No shopkeeper shall sell any kind of fireworks.
15. No person shall use or allow to fire any kind of fireworks."

[No.F. 9(16) Home-5/2020]
By order of the Governor,
Abhay Kumar,
Principal Secretary to the Government.

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Government Central Press, Jaipur.

राजस्थान सरकार
गृह(ग्रुप-9) विभाग

विषय:- O.A no 93/2020, O.A No 249/2020, I.A No 370/2020, I.A No 372,
I.A No 373/2020 Dr P.G Najpande & Anr. V/s State of M.P & Ors
NGT order dated 09-11-2020.

उपरोक्त विषयान्तर्गत राज्य सरकार द्वारा परामर्शदात्री क्रमांक प.2(1)गृह-9/2012 दिनांक 02-11-2020 द्वारा विस्फोटक अधिनियम, 1884 सपटित विस्फोटक नियम, 2008 के तहत आतिशबाजी के अस्थायी अनुज्ञापत्र जारी करने वाबत् रोक लगा दी गई है। अधिसूचना G.S.R 220 दिनांक 03-11-2020 एवं अधिसूचना S.O 220 दिनांक 03-11-2020 में Rajasthan Epidemic Diseases Act, 2020 के तहत पटाखों की विक्री पर रोक लगाते हुये उसका उल्लंघन करने पर जुर्माने का प्रावधान किया गया है। सन्दर्भित आदेशों की प्रति संलग्न है।

गृह विभाग द्वारा जारी की गई परामर्शदात्री दिनांक 02-11-2020 और अधिसूचना दिनांक 03-11-2020 की जिलो में जिला कलक्टरों के माध्यम से पालना कराई जा रही है।
संलग्न:-उपरोक्तानुसार।


(भवानी शंकर)

वरिष्ठ उप शासन सचिव

प्रमुख शासन सचिव,
वन एवं पर्यावरण विभाग,
शासन सचिवालय, जयपुर,
अशा.टीप स. प.2(1)गृह-9/2012 लूज
जयपुर, दिनांक:-27-11-2020

प्रतिलिपि:- संयुक्त सचिव, मुख्य सचिव कार्यालय को उनकी अशाटीप क्रमांक डी. एस/एल/सी.एस/जनरल/वन एव पर्यावरण/2012/पार्ट/17531 दिनांक 09-11-2020 के क्रम में सूचनार्थ प्रेषित है।

वरिष्ठ उप शासन सचिव



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004
Phone: 0141-5159699, 5159600 e-mail : member-secretary@rspcb.nic.in

F11(589)/RSPCB/Lab/172\

Date 25/11/2020

Shri P K Gupta,
Additional Director & Head AQM Div,
Central Pollution Control Board,
'Parivesh Bhawan',
East Arjun Nagar, Delhi - 110 032-

Subject: Interim Action taken report in compliance to Hon'ble NGT order dated
November 09, 2020.

Sir,

With reference to above, it is to inform that Rajasthan State Government has already issued notification vide dated 3/11/2020, regarding prohibition sale and use of fire crackers November 09, 2020 and Hon'ble NGT has also taken into consideration of this notification in above referred order dated direction (Copy of notification is enclosed).

State Board has been directed to monitor the air quality during the period (November, 9-10, 2020 to the midnight of November 30 - December 1, 2020), in this regard please find enclosed the ambient air quality data along with the AQI for is submitted that CPCB may be provided data from 9/11/2020 to 22/11/2020 and further ambient air quality data may be forwarded accordingly.

Yours Sincerely,

(Uday Shankar)

Member Secretary

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सत्यमेव जयते

राजस्थान राजपत्र
विशेषांक

RAJASTHAN GAZETTE
Extraordinary

साधिकार प्रकाशित

Published by Authority

कार्तिक 12, मंगलवार, शाके 1942-नवम्बर 3, 2020
Kartika 12, Tuesday, Saka 1942-November 3, 2020

भाग 4 (ग)

उप-खण्ड (II)

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[No.F. 9(16) Home-5/2020]

By order of the Governor,
Abhay Kumar,
Principal Secretary to the Government.

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Government Central Press, Jaipur.

Daily Average Data of CAAQMS, Ajmer

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	48.46	23.50	4.93	1.12	36.06	135.83	95.95	220
10.11.20	53.10	26.86	5.16	1.12	45.82	181.73	104.53	248
11.11.20	37.09	28.03	5.42	1.05	65.96	196.30	110.92	270
12.11.20	46.17	29.38	6.44	1.23	48.36	150.34	86.87	190
13.11.20	49.29	32.82	5.05	1.19	40.42	148.18	76.47	155
14.11.20	43.02	33.06	5.57	1.07	43.45	166.07	107.35	258
15.11.20	34.14	32.67	5.59	0.96	36.69	114.40	64.05	114
16.11.20	25.37	38.91	6.00	0.63	47.10	80.54	42.07	81
17.11.20	19.91	29.19	6.15	0.78	51.98	79.77	46.00	80
18.11.20	33.71	26.74	5.93	0.84	53.09	94.04	42.18	94
19.11.20	32.57	23.50	5.41	0.80	57.86	95.03	45.73	95
20.11.20	27.64	19.39	5.90	0.62	67.71	93.73	47.83	94
21.11.20	34.05	18.01	6.28	0.78	37.70	86.32	44.93	86
22.11.20	39.74	22.32	6.69	0.88	37.21	99.57	42.41	100

Daily Average Data of CAAQMS, Alwar

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	57.72	21.87	12.73	1.78	26.51	185.33	104.21	247
10.11.20	48.78	25.32	12.39	1.45	26.55	158.81	82.53	175
11.11.20	43.18	24.72	11.25	1.15	22.99	120.56	62.38	114
12.11.20	43.64	22.21	11.01	1.05	28.48	107.33	55.92	105
13.11.20	44.28	16.93	10.87	1.01	35.30	103.02	53.01	102
14.11.20	41.24	20.37	13.32	1.33	42.69	146.93	77.39	158
15.11.20	39.18	16.48	13.18	1.07	29.37	110.90	63.24	113
16.11.20	30.88	16.64	12.79	0.75	18.25	70.45	43.09	72
17.11.20	40.50	16.79	10.74	0.77	27.34	75.69	44.60	76
18.11.20	39.10	15.44	10.35	0.88	32.30	87.30	49.57	87
19.11.20	47.74	14.03	10.60	0.89	31.23	101.56	53.89	101
20.11.20	38.33	18.94	10.15	0.78	32.18	92.73	50.63	93
21.11.20	38.73	15.94	9.96	0.83	37.46	88.19	48.11	86
22.11.20	40.00	14.68	10.23	0.88	34.70	95.47	50.47	95

Daily Average Data of CAAQMS, Bhiwadi

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	129.53	104.28	62.79	2.87	14.78	846.30	513.09	920
10.11.20	71.03	81.02	43.77	2.49	27.69	497.92	280.06	485
11.11.20	48.38	48.17	33.56	2.22	29.40	388.17	215.50	373
12.11.20	50.63	45.35	37.50	2.25	30.03	387.32	197.11	359
13.11.20	55.89	52.15	39.85	1.78	29.85	426.70	222.76	396
14.11.20	33.00	40.07	23.99	1.40	67.67	329.00	176.88	344
15.11.20	26.48	39.01	26.41	0.93	68.44	181.20	98.96	230
16.11.20	32.13	38.82	18.95	0.99	15.74	150.57	98.34	228
17.11.20	46.26	36.41	59.39	1.02	13.59	219.87	117.68	292
18.11.20	58.69	35.97	83.36	1.10	20.82	272.27	153.37	326
19.11.20	62.48	35.34	56.84	1.17	26.73	331.32	179.36	346
20.11.20	68.32	32.86	66.05	0.97	26.43	268.87	134.10	311
21.11.20	59.02	33.05	70.17	0.92	25.40	272.99	127.48	306
22.11.20	44.85	35.56	59.45	1.02	31.28	274.24	138.88	315

Daily Average Data of CAAQMS, Science Park, Jaipur

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	51.86	68.58	15.06	1.56	73.16	227.62	143.10	318
10.11.20	47.86	60.61	17.48	1.66	88.39	291.34	205.37	366
11.11.20	24.34	39.01	14.00	1.31	81.99	200.47	129.99	308
12.11.20	32.10	49.37	14.12	1.73	59.09	192.01	92.11	207
13.11.20	36.90	63.14	13.07	1.82	58.78	161.92	80.62	169
14.11.20	17.63	35.83	15.77	0.97	93.05	163.61	69.33	142
15.11.20	11.60	32.49	11.84	0.80	72.93	153.96	69.95	136
16.11.20	14.95	37.03	12.27	0.79	39.84	102.94	47.06	102
17.11.20	24.37	42.05	10.37	0.80	44.63	90.31	52.74	90
18.11.20	23.42	42.98	11.50	0.78	72.36	108.03	48.41	105
19.11.20	26.35	45.75	11.50	0.87	63.46	127.83	56.07	119
20.11.20	22.49	37.23	13.26	0.80	70.34	125.41	60.39	117
21.11.20	27.15	40.51	13.47	0.83	56.22	130.72	59.32	120
22.11.20	47.71	117.02	13.76	2.16	35.58	146.24	75.90	153

Daily Average Data of CAAQMS, Psychiatric Centre, Jaipur

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	81.64	118.20	14.35	1.42	55.70	246.57	161.84	332
10.11.20	38.54	52.04	15.73	1.66	85.00	270.00	186.12	351
11.11.20	49.28	64.04	12.27	1.30	70.92	177.24	124.00	303
12.11.20	75.13	97.70	11.60	1.68	54.41	166.68	110.54	268
13.11.20	84.79	124.29	11.71	1.62	53.09	178.04	112.98	277
14.11.20	27.44	42.01	10.93	1.21	83.54	125.23	78.17	161
15.11.20	15.83	37.07	10.81	1.29	57.29	103.52	67.80	126
16.11.20	17.97	44.00	10.68	0.81	31.90	53.00	36.40	61
17.11.20	40.16	60.55	10.60	1.10	36.24	88.34	58.41	97
18.11.20	30.58	45.53	8.34	1.13	60.20	76.57	49.81	83
19.11.20	47.43	61.91	10.05	1.09	49.70	97.82	54.26	98
20.11.20	49.14	59.21	11.99	1.05	55.15	101.47	61.11	104
21.11.20	63.29	85.98	11.54	1.33	34.22	113.48	77.96	160
22.11.20	78.17	113.71	12.18	1.32	30.78	124.47	83.47	178

Daily Average Data of CAAQMS, Jodhpur

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	77.54	86.90	18.46	3.36	35.90	318.35	151.20	324
10.11.20	57.31	61.02	13.31	1.80	30.86	280.44	138.79	314
11.11.20	49.62	31.15	9.83	1.08	42.97	301.52	155.35	327
12.11.20	57.25	38.18	11.03	0.86	32.38	245.07	125.74	304
13.11.20	50.26	26.38	8.47	0.89	43.78	206.83	114.02	280
14.11.20	74.71	61.25	15.69	2.62	33.16	313.73	171.65	340
15.11.20	42.23	24.57	9.11	1.33	48.84	199.53	102.88	243
16.11.20	38.19	24.11	13.77	1.15	36.05	230.45	115.40	285
17.11.20	30.61	15.98	12.84	0.67	22.95	113.88	67.38	125
18.11.20	24.70	21.07	10.74	0.79	36.80	123.72	72.70	142
19.11.20	41.19	19.43	7.79	0.66	23.39	115.49	58.09	110
20.11.20	41.54	23.45	7.32	0.59	28.08	135.21	72.49	142
21.11.20	62.08	58.05	9.04	1.17	25.80	192.53	100.87	236
22.11.20	49.94	63.71	9.23	1.50	27.81	205.22	93.26	211

Daily Average Data of CAAQMS, Kota

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	27.68	44.86	9.71	1.12	36.97	134.98	108.66	262
10.11.20	33.83	58.01	9.75	1.28	22.57	207.86	167.10	336
11.11.20	29.30	43.45	9.39	1.18	21.60	228.66	171.42	340
12.11.20	23.48	34.14	9.52	0.79	19.21	132.65	87.00	190
13.11.20	22.71	34.71	9.63	0.87	18.41	124.41	94.43	215
14.11.20	37.28	78.79	9.79	1.18	21.83	214.36	165.36	335
15.11.20	15.33	24.15	9.49	0.70	18.50	89.18	58.07	97
16.11.20	12.91	20.44	9.65	0.59	18.20	83.07	59.67	99
17.11.20	10.62	17.61	9.32	0.57	16.89	94.63	61.26	104
18.11.20	11.31	17.74	9.53	0.60	21.57	96.94	63.48	112
19.11.20	12.27	19.28	9.45	0.60	21.18	98.24	73.59	145
20.11.20	14.71	21.75	9.63	0.63	22.20	112.35	80.35	168
21.11.20	18.57	27.67	9.92	0.63	22.09	136.94	64.91	125
22.11.20	24.36	37.15	9.80	0.77	22.02	166.45	83.70	179

Daily Average Data of CAAQMS, Pali

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	9.92	14.68	10.74	0.68	49.19	118.39	61.48	112
10.11.20	21.03	21.09	9.11	0.80	41.69	145.76	73.04	143
11.11.20	20.77	18.43	10.48	0.76	40.45	178.68	96.12	220
12.11.20	20.18	18.01	9.30	0.76	57.27	170.51	88.49	195
13.11.20	19.94	17.87	8.16	0.69	61.86	137.27	76.71	156
14.11.20	21.39	19.98	8.65	0.79	46.48	145.09	74.77	149
15.11.20	13.95	19.54	8.23	0.65	29.24	108.29	56.43	106
16.11.20	16.12	21.61	9.28	0.59	46.62	156.54	81.42	171
17.11.20	17.38	24.52	9.64	0.67	43.12	99.95	53.32	100
18.11.20	18.07	22.94	8.44	0.50	46.43	93.18	48.15	93
19.11.20	18.06	24.35	10.31	0.53	47.53	103.53	50.29	102
20.11.20	17.32	24.30	10.41	0.54	43.17	114.12	52.88	109
21.11.20	18.30	23.40	8.63	0.55	45.49	108.30	54.45	106
22.11.20	18.03	24.20	10.77	0.63	44.12	111.59	52.18	108

Daily Average Data of CAAQMS, Udaipur

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	51.97	31.75	6.54	1.40	32.69	180.68	83.08	177
10.11.20	50.37	47.05	9.46	1.59	33.24	155.33	70.03	137
11.11.20	59.93	33.97	9.11	1.58	42.22	217.00	111.82	273
12.11.20	55.07	18.53	17.00	1.20	57.38	196.70	104.98	250
13.11.20	40.13	20.42	11.92	1.40	52.59	177.78	81.33	171
14.11.20	30.52	19.90	14.84	1.06	42.38	158.13	73.97	147
15.11.20	23.35	22.43	11.30	0.93	40.89	112.31	55.84	108
16.11.20	25.72	24.27	10.93	0.79	45.92	107.75	52.74	105
17.11.20	9.13	22.11	11.45	0.79	51.64	127.15	70.20	134
18.11.20	24.88	12.58	8.68	1.15	49.43	129.35	68.80	129
19.11.20	22.09	14.70	9.08	0.70	70.76	99.95	51.79	100
20.11.20	26.98	17.11	11.00	0.93	60.17	115.31	54.30	110
21.11.20	33.53	17.79	8.83	1.33	57.09	138.66	67.80	126
22.11.20	31.99	17.46	8.36	1.00	49.89	130.79	62.97	121

**Daily Average Data of CAAQMS, Police Commissionerate Office,
Jaipur**

Date	NO ₂	NH ₃	SO ₂	CO	O ₃	PM ₁₀	PM _{2.5}	AQI
09.11.20	87.61	75.35	10.65	1.44	49.54	283.48	140.02	315
10.11.20	80.65	51.26	11.21	1.51	65.17	363.38	192.07	355
11.11.20	81.43	49.97	11.60	1.36	57.72	245.64	123.78	303
12.11.20	91.53	85.73	10.03	1.62	48.40	227.11	109.45	265
13.11.20	90.73	95.45	10.06	1.55	49.46	245.17	115.86	286
14.11.20	58.02	37.05	10.24	1.11	69.65	178.82	93.55	212
15.11.20	43.00	23.25	9.18	0.90	58.24	119.52	73.65	146
16.11.20	42.96	24.98	8.97	0.89	38.17	86.18	55.04	92
17.11.20	73.98	48.56	9.34	0.92	39.60	112.90	59.52	109
18.11.20	65.78	40.03	10.38	0.76	65.63	103.51	60.12	102
19.11.20	96.75	71.69	10.94	0.97	50.64	171.73	70.38	148
20.11.20	90.25	61.83	11.17	0.89	54.87	136.88	72.12	140
21.11.20	108.85	101.73	12.45	1.20	38.64	171.76	76.88	156
22.11.20	102.69	70.31	11.92	1.30	39.85	145.16	73.33	144